

1	2	3	4	5	6	7	8
22.	Assam	2.56	2.56	0.00	0.00	0.00	0.00
23.	Manipur	3.67	3.67	1.21	1.21	3.2	3.2
24.	Meghalaya	1.35	1.35	0.00	0.00	1.65	1.65
25.	Mizoram	10.17	10.17	6.74	6.74	5.80	5.80
26.	Nagaland	0.00	0.00	5.21	5.21	5.85	5.85
27.	Sikkim	1.52	1.52	5.09	5.09	0.00	0.00
28.	Tripura	5.73	5.73	0.00	0.00	4.94	0.00
TOTAL (NE STATES)		25.00	25.00	18.25	18.25	22.30	16.50
GRAND TOTAL		94.15	92.41	59.36	53.96	80.02	53.55

### NGT's ban on plastic materials

803. SHRI C.M. RAMESH: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether various articles and plastic materials have been banned by the National Green Tribunal (NGT) in all cities situated on the banks of different rivers across the country, if so, the details thereof; and

(b) whether Government has set up any monitoring mechanism to oversee that the direction of the NGT are followed in letter and spirit and whether Government proposes to involve some NGOs also in this regard, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) and (b) Ministry notified Plastic Waste Management Rules, 2016 prohibiting the manufacture, sale, storage, and use of carry bags and sheets of less than 50 microns. Further, 21 States/UTs have imposed complete ban on use, stock and sale of plastic carry bags.

The Hon'ble National Green Tribunal issued directions in the Original Application No. 199/2014 to ensure effective and expeditious implementation of Solid Waste Management Rules, 2016 and Plastic Waste Management Rules, 2016. Further, NGT issued directions for complete prohibition on open burning of waste on lands, including landfill sites and directed to impose penalty ₹ 5000/- for simple burning and ₹ 25000/- for bulk burning. Hon'ble NGT directed to all State Governments and State Pollution Control Boards/Pollution Control Committees in Judgement dated 20.07.2018 in OA No. 247/2017 to ensure implementation of PWM Rules, 2016 as amended in 2018.